

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.04.2024 AT 01:30 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/33/7/AMR/2021	Under Liquidation	7 OF IBC	State Bank of India Vs IND TOB International Pvt Ltd
	IA(IBC)/113/2024	U/Sec 60(5) of IBC,2016 r/s Reg. 44 of IBBI (Liquidation Process) Reg's, 2016 R/w Rule 11 of the NCLT Rules,2016	Mr.Kasi Srinivas, Liquidator of Ind Tob International Private Limited
	IA(IBC)/118/2024	U/Sec 60(5) of the IBC,2016 R/w. Regulation 15 of IBBI (Liquidation Process), 2016	Mr.Kasi Srinivas, Liquidator of Ind Tob International Private Limited
	IA(IBC)/255/2023	42 of IBC, 2016	The Central GST Department Vs Shri Kasi Srinivas, Liquidator of M/s IND TOB International Private Limited
	IA(IBC)/271/2023	U/s 35 & 60(1) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Tadisetti Murali Mohan Vs. Ind Ind Tob International Pvt Ltd & Members of the Stakeholders Consultation Committee

**ORDER**

**IA (IBC)/113/2024:**

**Present:** Mr. VVSN Raju, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

This application has been filed by the Liquidator seeking to extend the time period of 6 (Six) months with effect from 27.03.2024 to 27.09.2024 for completing the Liquidation Process. Heard. The liquidation period is extended by 6 months with effect from 27.03.2024 to 27.09.2024. Accordingly, IA (IBC)/113/2024 is allowed and disposed of.

Sd/-

Sd/-

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**IA (IBC)/118/2024:**

**Present:** Mr. VVSN Raju, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

This application has been filed by the Liquidator seeking to take on record the 4<sup>th</sup> Progress Report for the quarter ended 31.03.2024. Heard. The report is taken on record. Accordingly, **IA (IBC)/118/2024 is allowed and disposed of.**

**IA (IBC)/255/2023:**

**Present:** Mr. Santhi Chandra, Ld. Counsel for the Applicant.

Mr. VVSN Raju, Ld. Counsel for the Respondent.

Mr. Kasi Srinivas, Liquidator.

Pleadings are completed. For hearing, list the matter on 24.06.2024.

**IA (IBC)/271/2023:**

**Present:** Mr. R. S. Sravan Kumar, Ld. Counsel for the Applicant.

Mr. Kasi Srinivas, Liquidator.

Pleadings are completed. For hearing, list the matter on 24.06.2024.

Sd/-

**SANJAY PURI**  
**MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ**  
**MEMBER (JUDICIAL)**